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C.A.No. 1648 OF 2001

ITEM No.2 Court No. 9 SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal.No.1648/2001

POLYGLASS ACRYLIC MANUFACTURING CO.LTD. Appellant (s)

VERSUS

COMMNR. OF CUSTOMS Respondent (s)

(With Appln(s). for for c/delay in re-filing appeal & stay)

Date : 09/08/2001 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. PHUKAN

For Appellant (s) Mr.P.Chidambaram, Sr.Adv.
Mr.GL.Rawal,Adv.
Mr.D.Rama Krishna Reddy, Adv.
Mrs.D. Bharathi Reddy,Adv.

For Respondent (s) Mr. BK.Prasad, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2
Delay is condoned.
List the appeal for hearing. Liberty to mentioned.
Interim order to continue until further orders.

.SP1

(S.Thapar) (Radha Rani Bhatia)@@
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PS to Registrar Court Master@@
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